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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CS (COMM) 20/2019 & I.A.561/2019**

TATA SKY LIMITED

..... Plaintiff

Through: Mr. Tanmaya Mehta, Ms. Rashmi Gogoi and Ms. Riya Rathi, Advs. (M: 9999255931)

versus

**S G ENTERPREISES – TATA SKY SALES AND SERVICES AND
ORS.** Defendants

Through: Mr. Alipak Banerjee, Mr. Moazzam Khan, Ms. Shweta Sahu, Mr. Alipak Banerjee, Ms. Shweta Sahu Advocate, Mr. Parva Khare, Mr. Brijesh Ujjainwal, Advs. for D-5. (M:9987115749)
Ms. Akshita Jain, Advocate for D-8.
Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates
Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates.
Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell
Mr. Sanjay Gupta, and Mr. Amol Sharma Advs. for HDFC Bank (M. 9958609042)

(7)

WITH

+ **CS (COMM) 350/2020 & I.A. 7456/2020, 9624/2020, 9629/2020,
996/2021, 16148/2022, 9583/2024**

GUJARAT COOPERATIVE MILK MARKETING FEDERATION

LTD & ANR.

..... Plaintiff

Through: Mr. Abhishek Singh, Mr. J. Amal Anand, Mr. Elvin Joshy, Mr. Vikram Singh Dalal, Mr. Shashwat Tyagi,



Ms. Alisha Sharma, Advocates. (M.
8750600178)

versus

AMUL-FRANCHISE.IN & ORS.

..... Defendant

Through: Mr. Anil Soni, CGSC with Mr. Rahul
Mourya, Mr. Devvrat Yadav, Adv.
for UOI. (M:9560238258)

Mr. Anurag Ahluwalia, CGSC with
Mr. Abhigyan Siddhant, G.P. and Mr.
Danish Faraz Khan, Advocate for
UOI. (M:9811418995)

Mr. Neel Mason, Mr. Vihan Dang, and
Ms. Aditi Umapathy, Advocates

Ms. Shweta Sahu, Mr. Parva Khare,
Ms. Aishwarya Jain, Mr. Brijesh
Ujjainwal Advocate for D-26.
(M:9987115749)

Mr. Praveen Kumar Jain, Adv. for
D-37.

Mr. Alipak Banerjee, Mr. Moazzam
Khan, Ms. Shweta Sahu, Mr. Alipak
Banerjee, Ms. Shweta Sahu
Advocate, Mr. Parva Khare, Mr.
Brijesh Ujjainwal, Advs.
(M:9987115749) for D-27, 28 & 30.

Mr. Praveen Kumar Jain, and Ms.
Shalini Jha, Advocates for D-37.
(M:9871278525)

Mr. Ramesh Babu, Ms. Manisha
Singh, Ms. Jagriti Bharti, and Ms.
Tanya Chowdhary, Advocate for D-38
(M: 9971671294).

Ms. Ekta Choudhary, Ms. Anisha, Mr.
Divyank Dutt Dwivedi, Advocates.

Mr. Vihan Dang and Mr. Parva Khare
& Ms. Aditi Umapathy, Advs for
D-52.

Ms Hetu Arora Sethi, ASC, GNCTD



with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell Ms. Jagriti Bharti on behalf of Mr. Ramesh Babu, Adv. for RBI.

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WITH
CS (COMM) 176/2021 & I.A.1435/2024
SNAPDEAL PRIVATE LIMITED Plaintiff
Through: Ms. Devyani Nath & Mr. Shiv Mehrotra, Advocates.
(M:7042547106)

versus
GODADDYCOM LLC AND ORS Defendants
Through: Mr. Harish Vaidyanathan Shankar, CGSC, with Mr. Srish Kumar Mishra, Mr. Alexander Mathai Paikaday, and Mr. Krishnan V., Advocates (M: 9810788606).
Mr. Alipak Banerjee, Mr. Moazzam Khan, Ms. Shweta Sahu, Mr. Alipak Banerjee, Ms. Shweta Sahu Advocate, Mr. Parva Khare, Mr. Brijesh Ujjainwal, Advs. (M:9987115749)for D-1, 10, 2,3,4, 23, 26, 31. (M:9987115749)
Mr. Darpan Wadhwa Sr. Adv, Mr. Alipak Banerjee, Ms. Shweta Sahu Mr. Parva Khare Mr. Brijesh Ujjainwal, Advocates for D-1 & 10.
Ms. Kruttika Vijay and Ms. Aishwarya Kane, Advocates for D-9. (M:9910083144)
Ms. Pallavi Singh Rai, Adv; Mr. Shubhaankar Ray, Advs. for D-24.
Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates
Mr. Praveen Kumar Jain & Ms.



Shalini Jha, for D-34.
(M:9871278525)

Mr. Shatrajit Banerji, Advocate for
D-24. (M: 8527862988)

Mr. Praveen Kumar Jain, Adv. for
D-34. (M:9871278525)

Ms Hetu Arora Sethi, ASC, GNCTD
with Insp Suneel Siddhu, Insp
Sanjeev Solanki, Insp Arundev
Nehra, Insp Bhanwar Singh, SI
Manoj, IFSO, Special Cell

(9) WITH
+ CS (COMM) 228/2021 & I.As.6441/2021, 11684/2021,
1412-13/2022, 12160/2022, 12171/2022, 14920/2022, 14923/2022,
17716/2022, 35036/2024

BAJAJ FINANCE LIMITED Plaintiff
Through: Mr. Abhishek Singh, Mr. J. Amal
Anand, Mr. Elvin Joshy, Mr. Vikram
Singh Dalal, Mr. Shashwat Tyagi,
Ms. Alisha Sharma, Advocates. (M.
8750600178)

versus

REGISTRANT OF WWW.BAJAJ-FINSERVE.ORG
& ORS. Defendants
Through: Mr. Harish Vaidyanathan Shankar,
CGSC, with Mr. Srish Kumar
Mishra, Mr. Alexander Mathai
Paikaday, and Mr. Krishnan V.,
Advocates (M: 9810788606).
Advocates (M: 9810788606).
Mr. Darpan Wadhwa Sr. Advocate ,
Mr. Alipak Banerjee ,Ms. Shweta
Sahu, Mr. Parva Khare, Mr. Brijesh
Ujjainwal, Advocate for D-
6,7,11,12,14,17 and 22.
Mr. Manish Paliwal, and Ms.
Himanshi Kaushik, Advocates for



D-18. (M:8448257585)
Mr. Aditya Gupta, Ms. Aishwarya,
Mr. Sauhard Alung and Ms. Asvari
Jain, Advocates for D-19.
(M:9910083144)
Mr. Rajshekhar Rao Sr. Adv with
Ms. Tine Abraham, Ms. Shivani
Rawat, Mr. Mohanakrishna C., Mr.
Abhi Udai Singh, Mr. Harshil
Wason, Advocates for D-28. (M:
8054452858)
Mr. Akshay Goel, Mr. Shivam Narang
& Mr. Lalit Kashyap, Advocates
Mr. Ashok Kumar & Ms. Chhavi
Arora, Advocates for D-31.
(M:9810011826).
Ms. Swati Aggarwal, Ms. Binsy
Susan, Mr. Aasish Samasi and Mr.
Mohit Singh, Advs. for GoDaddy.
Ms Hetu Arora Sethi, ASC, GNCTD
with Insp Suneel Siddhu, Insp
Sanjeev Solanki, Insp Arundev
Nehra, Insp Bhanwar Singh, SI
Manoj, IFSO, Special Cell.

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WITH

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CS (COMM) 135/2022 & I.As. 3423/2022, 1221/2023

DABUR INDIA LIMITED

..... Plaintiff

Through:

Mr. Anirudh Bakhru, Mr. Ankur
Chhibber, Mr. Prabhu Tandon, Ms.
Kripa Pandit, Mr. Christopher
Thomas and Mr. Sazid Rayeen,
Advocates. (M: 7838499168)

versus

ASHOK KUMAR AND ORS

..... Defendants

Through:

Mr. Yashvardhan Singh, Advocate for
D-1. (M:9667056770)
Mr. Harish Vaidyanathan Shankar,
CGSC, with Mr. Srish Kumar



Mishra, Mr. Alexander Mathai Paikaday, and Mr. Krishnan V., Advocates (M: 9810788606).

Ms. Geetanjali Viswanathan, Ms. Kruttika Vijay & Ms. Aishwarya Kane, Advs. for D-5 (M-9910083144)

Mr. Dayan Krishnan Senior Advocate with Mr. Alipak Banerjee, Mr. Parva Khare, Mr. Brijesh Ujjainwal Advocates for D-4. (M:9987115749)

Mr. K.G. Gopalakrishnan and Ms. Nisha Mohandas, Advocates for D-7. (M:8800556341)

Mr. Darpan Wadhwa Sr. Adv, Mr. Alipak Banerjee, Ms. Shweta Sahu, Mr. Parva Khare, Mr. Brijesh Ujjainwal Advocates.

Mr. Apoorv Kurup & Ms. Kirti Dadheech , Advocates for R-3. (M: 8929015368)

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates.

Mr. Mr. Shubhendu Anand, Mr. Piyush M. Dwivedi, Advocates. (M:7827709253)

Mr Kushal Gupta & Mr. Mohd Umar Advocates.

Mr. Prashant Prakash, Advocate. (M: 8800009001)

Ms. Lakahmi Kruttika Vijay & Ms. Aishwarya Kane, Advocates for D-5. (M: 9643233842)

Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell

Mr. Sarfaraz Khan & Mr Abdul



Wahid, Advocates for UCO Bank (M-9899140169)

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WITH
CS (COMM) 475/2022 & I.As.10851-52/2022, 12173/2022
FASHNEAR TECHNOLOGIES PRIVATE LIMITED Plaintiff

Through: Mr. Sidharth Chopra, Mr. Nitin Sharma, Mr. Yatin Garg, Mr. Ranjeet Singh, Mr. Vivek Ayyagari, Mr. Angad Makkar, Mr. M. J. Sudarshan, Ms. Ramya Aggarwal and Mr. Sohrab Mann, Advocates.

versus

MEESHO ONLINE SHOPPING PVT. LTD. & ANR. Defendants

Through: Mr. Neel Mason, Mr. Vihan Dang, and Ms. Aditi Umapathy, Advocate for D-6.

Mr. Vihan Dang, Ms. Aditi Umapathy and Mr. Parva Khare, Advs. for D-10.
Mr. Darpan Wadhwa Sr. Adv, Mr. Alipak Banerjee, Ms. Shweta Sahu, Mr. Parva Khare, Mr. Brijesh Ujjainwal Advocates. for D-7.

Mr. Anurag Ahluwalia, CGSC with Mr. Abhigyan Siddhant and Mr. Danish Faraz Khan, Advocates for D-19 & 20. (M:9999999045)

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates

Mr. K.R. Sasiprabhu and Mr. Tushar Bhardwaj, Advs for Reliance Jio.

Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell

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WITH
CS (COMM) 490/2022 & I.As.11324/2023, 2872/2024



INFINITI RETAIL LIMITED

..... Plaintiff

Through: Mr. Raunaq Kamath and Mr. Sauhard
Alung, Advocates. (M: 9425341404)

Versus

M/S CROMA WHOLESALER & ORS.

..... Defendants

Through: Mr. Anuj Srivastava, Advocate.
(M:9999690774)

Mr. Piyush Singhal, Mr. Paras
Khurana & Ms. Himanshi Jain,
Advs. for D-15. (M:8810488484)

Mr. Yashu Rustagi, Adv for Indian
Bank (M. 8882149812)

Ms. Richa Kapoor, Mr. Kunal
Anand, Ms. Shisham Pradhan Mr.
Deepak Singh Advs. for D-19.
(M:8791519300)

Mr.D.C Tripathi, Adv. for D-18

Mr. Manish Mohan, CGSC.

Mr. Alipak Banerjee, Ms. Shweta
Sahu, Mr. Parva Khare, Mr. Brijesh
Ujjainwal Advocates for D-4
(M:9987115749).

Ms. Sonia Munjal, Adv. for D-22.

Mr. Mrinal Ojha, Mr. Debarshi Dutta,
Mr. Anand Raja Adv, Ms. Tanta
Chaudhry. Mr. Shivam Tiwari & Mr.
Samyak Bilala Advs. for D-27.

Mr. Manish Mohan, CGSC for UOI.

Ms Hetu Arora Sethi, ASC, GNCTD
with Insp Suneel Siddhu, Insp
Sanjeev Solanki, Insp Arundev
Nehra, Insp Bhanwar Singh, SI
Manoj, IFSO, Special Cell.

Ms. Yashika Kapoor and Mr.
Parshant Arora, Advocates for VI.

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WITH

+ **CS(COMM) 193/2019 & I.As.5399/2019, 11497/2019, 18216/2019,
15451/2021, 6069/2022, 31775/2024**



COLGATE PALMOLIVE COMPANY & ANR. Plaintiffs

Through: Mr. Saif Khan Mr. Achuthan Sreekumar, Mr. Prajjwal Kushwah Ms. Imon Roy Mr. Achyut Tiwari Ms. Kanupriya Chawla, Mr. Swastik Bisarya Mr. Rohil Bansal Mr. Shivang Sharma, Advs.

versus

NIXI & ANR.

..... Defendants

Through: Ms. Akshita Jain, Advocate for D-1 (M-9990526912).
Mr. Darpan Wadhwa, Sr. Advocate with Ms. Swati Agarwal, Ms. Ritika Bansal & Mr. Vaarish Sawlani, Advs for D-3-4.
Mr. Mrinal Ojha, Mr. Debarshi Dutta, Mr. Anand Raja Adv, Ms. Tanta Chaudhry. Mr. Shivam Tiwari & Mr. Samyak Bilala Advs.
Mr. Anurag Ahluwalia, CGSC with Mr. Danish Faraz Khan, Mr. Abhigyan Siddhant and Mr. Rahul Sharma, Advocates for UOI (M-9999999045) with Mr. Tanmay Nirmal, Manager legal.
Mr. Tentu Satyanarayan, Director (Legal), UIDAI & Mr. Tanmaya Nirmal, Deputy Manager (Legal & Policy), UIDAI (M-9899113033).
Mr. Kushagra Goel, Mr Lovesh Goel, Ms. Tanya Singhal, Advocates for D-7 (M-9711443294).
Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates SI Prince Kumar, PS Hauz Khas.
Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev



Nehra, Insp Bhanwar Singh, SI
Manoj, IFSO, Special Cell.
Mr. Sunil Gautam, SO, UIDAI

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WITH
CS (COMM) 297/2019

MOTHER DAIRY FRUIT & VEGETABLE PVT. LTD..... Plaintiff
Through: Mr. Saif Khan Mr. Achuthan
Sreekumar, Mr. Prajjwal Kushwah
Ms. Imon Roy Mr. Achyut Tiwari
Ms. Kanupriya Chawla, Mr. Swastik
Bisarya Mr. Rohil Bansal Mr.
Shivang Sharma, Advs.

versus

KUMAR PRAHLAD & ANR. Defendants
Through: Mr. Ravi Shankar Mahto, Advocate
for D-1.
Mr. Akshay Goel, Mr. Shivam Narang
& Mr. Lalit Kashyap, Advocates
Ms Hetu Arora Sethi, ASC, GNCTD
with Insp Suneel Siddhu, Insp
Sanjeev Solanki, Insp Arundev
Nehra, Insp Bhanwar Singh, SI
Manoj, IFSO, Special Cell

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WITH
**CS (COMM) 298/2019 & I.As.8189/2019, 13215/2019, 13631/2019,
15695-96/2019, 14210/2021, 16707/2021**

ULTRATECH CEMENT LIMITED & ANR. Plaintiff
Through: Mr Kushal Gupta & Mr. Mohd Umar
Advocates.

versus

WWW.ULTRATECHCEMENTS.COM & ORS. Defendants
Through: Mr. Darpan Wadhwa, Sr. Advocate
with Ms. Binsy Susan, Mr. Shashank
Mishra, Ms. Ritika Bansal & Ms.
Swati Agarwal, Advocates for D-5 to
7. (M:9650001297)
Mr. Ananta Prasad Mishra & Mr.
Gagan Gupta, Advocates for D-9.



(M:9990937838)

Mr. Manish Mohan, CGSC for UOI.
(M-999910115)

Mr. Akshay Goel, Mr. Shivam Narang
& Mr. Lalit Kashyap, Advocates

Ms Hetu Arora Sethi, ASC, GNCTD
with Insp Suneel Siddhu, Insp
Sanjeev Solanki, Insp Arundev
Nehra, Insp Bhanwar Singh, SI
Manoj, IFSO, Special Cell.

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WITH

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CS (COMM) 732/2019 & I.As. 3865/2020, 9234/2020

MONTBLANC SIMPLO GMBH

..... Plaintiff

Through: Mr. Saif Khan Mr. Achuthan
Sreekumar, Mr. Prajjwal Kushwah
Ms. Imon Roy Mr. Achyut Tiwari
Ms. Kanupriya Chawla, Mr. Swastik
Bisarya Mr. Rohil Bansal Mr.
Shivang Sharma, Advs.

versus

MONTBLANCINDIA.COM & ORS.

..... Defendants

Through: Mr. Rajiv Ranjan Dwivedi, Mr. Vishal
Advocates for D-23 (M.8447704226)
Mr. Yajur Bhalla, Mr. Deepak Samota
and Mr. Sumer Ahuja, Advocates for
D-1, 2, 4 to 10 & 20. (M:9711009378)
Ms. Asiya Khan, Advocate for D-25
(M: 9971644936).

Mr. Akshay Goel, Mr. Shivam Narang
& Mr. Lalit Kashyap, Advocates

Mr. Alipak Banerjee, Ms. Shweta
Sahu, Mr. Parva Khare, Mr. Brijesh
Ujjainwal Advocates for D-18.

Ms Hetu Arora Sethi, ASC, GNCTD
with Insp Suneel Siddhu, Insp
Sanjeev Solanki, Insp Arundev
Nehra, Insp Bhanwar Singh, SI
Manoj, IFSO, Special Cell.



(17) WITH
+ CS (COMM) 373/2020 & I.A.7995-96/2020, 7999/2020, 9171/2020,
84/2021, 430/2021, 1371/2021, 19495/2023 & 583/2024
ITC LIMITED Plaintiff

Through: Mr. Saif Khan Mr. Achuthan
Sreekumar, Mr. Prajjwal Kushwah
Ms. Imon Roy Mr. Achyut Tiwari
Ms. Kanupriya Chawla, Mr. Swastik
Bisarya Mr. Rohil Bansal Mr.
Shivang Sharma, Advs.

versus

ASHOK KUMAR & ORS. Defendants

Through: Ms. Ritu Mishra, Advocate for D-6.
Mr. Hrithik Goyal and Ms. Lovleen
Goyal, Mr L R Goyal Advocates for
D-12. (M:8826767020)
Mr. Akshay Goel, Mr. Shivam Narang
& Mr. Lalit Kashyap, Advocates
Ms. Deepika Kathuria, Adv. for D-14.
Ms. Asmita Kumar, Advocate for
D-31. (M:9899967516)
Ms Hetu Arora Sethi, ASC, GNCTD
with Insp Suneel Siddhu, Insp
Sanjeev Solanki, Insp Arundev
Nehra, Insp Bhanwar Singh, SI
Manoj, IFSO, Special Cell.
Mr Rajiv Kapur, Mr. Akshit Kapur
and Mr. Aditya Saxena, Advocates
for SBI (M: 9634644652).

(18) WITH
+ CS (COMM) 498/2020 & I.A.10520-21/2020
MICROSOFT CORPORATION & ANR. Plaintiffs

Through: Mr. Saif Khan Mr. Achuthan
Sreekumar, Mr. Prajjwal Kushwah
Ms. Imon Roy Mr. Achyut Tiwari
Ms. Kanupriya Chawla, Mr. Swastik
Bisarya Mr. Rohil Bansal Mr.
Shivang Sharma, Advs.



versus
PCPATCHERS TECHNOLOGY PRIVATE LIMITED
& ORS. Defendants

Through: Mr. Sumit Nagpal, Ms. Dolly Luthra
and Ms. Aashta Sood, Advocates for
D-1, 2 & 3. (M:9911995000)
Mr. Akshay Goel, Mr. Shivam Narang
& Mr. Lalit Kashyap, Advocates
Ms Hetu Arora Sethi, ASC, GNCTD
with Insp Suneel Siddhu, Insp
Sanjeev Solanki, Insp Arundev
Nehra, Insp Bhanwar Singh, SI
Manoj, IFSO, Special Cell.

(19) WITH
+ CS (COMM) 82/2020 & I.A. 2402/2020
JOCKEY INTERNATIONAL INC. Plaintiff

Through: Mr. Saif Khan Mr. Achuthan
Sreekumar, Mr. Prajjwal Kushwah
Ms. Imon Roy Mr. Achyut Tiwari
Ms. Kanupriya Chawla, Mr. Swastik
Bisarya Mr. Rohil Bansal Mr.
Shivang Sharma, Advs.

versus
WWW.JOCKEYFRANCHISE.COM & ORS. Defendants

Through: Mr. Vivek Jain and Ms. Aastha
Tiwari, Advs. for D-4.
(M:9871863446)
Mr. Akshay Goel, Mr. Shivam Narang
& Mr. Lalit Kashyap, Advocates
Ms Hetu Arora Sethi, ASC, GNCTD
with Insp Suneel Siddhu, Insp
Sanjeev Solanki, Insp Arundev
Nehra, Insp Bhanwar Singh, SI
Manoj, IFSO, Special Cell.

(20) WITH
+ CS (COMM) 154/2021 & I.A. 4692/2021, 10905/2022
GODREJ PROPERTIES LTD Plaintiff

Through: Mr. Saif Khan Mr. Achuthan



Sreekumar, Mr. Prajjwal Kushwah
Ms. Imon Roy Mr. Achyut Tiwari
Ms. Kanupriya Chawla, Mr. Swastik
Bisarya Mr. Rohil Bansal Mr.
Shivang Sharma, Advs.

versus

ASHOK KUMAR & ANR.

..... Defendants

Through:

Mr. Darpan Wadhwa Sr. Advocate,
Mr. Alipak Banerjee, Ms. Shweta
Sahu, Mr. Parva Khare, Ms.
Aishwarya Jain, Mr. Brijesh
Ujjainwal Advocates for D-2.
(M:9987115749)

Ms Hetu Arora Sethi, ASC, GNCTD
with Insp Suneel Siddhu, Insp
Sanjeev Solanki, Insp Arundev
Nehra, Insp Bhanwar Singh, SI
Manoj, IFSO, Special Cell.

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WITH

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CS (COMM) 276/2021 & I.A.7329/2021

MICROSOFT CORPORATION & ANR.

..... Plaintiffs

Through:

Mr. Saif Khan Mr. Achuthan
Sreekumar, Mr. Prajjwal Kushwah
Ms. Imon Roy Mr. Achyut Tiwari
Ms. Kanupriya Chawla, Mr. Swastik
Bisarya Mr. Rohil Bansal Mr.
Shivang Sharma, Advs.

versus

TECH HERACLES OPC PRIVATE LIMITED
& ORS.

..... Defendants

Through:

Ms Hetu Arora Sethi, ASC, GNCTD
with Insp Suneel Siddhu, Insp
Sanjeev Solanki, Insp Arundev
Nehra, Insp Bhanwar Singh, SI
Manoj, IFSO, Special Cell.
Mr Rajiv Kumar Malik, Mrs. Megha,
Mr Deepanshu Nainwal, Advocates



for D-1 to 3.

Mr. Akshay Goel, Mr. Shivam Narang
& Mr. Lalit Kashyap, Advocates
Mr. Anurag Ahluwalia, CGSC with
Mr. Danish Faraz Khan, Mr. Abhigyan
Siddhant and Mr. Rahul Sharma,
Advocates for UOI

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WITH

CS (COMM) 293/2021 & I.As.7543/2021

TATA SONS PRIVATE LIMITED & ANR. Plaintiffs

Through: Mr. Saif Khan Mr. Achuthan
Sreekumar, Mr. Prajjwal Kushwah
Ms. Imon Roy Mr. Achyut Tiwari
Ms. Kanupriya Chawla, Mr. Swastik
Bisarya Mr. Rohil Bansal Mr.
Shivang Sharma, Advs.

versus

M/S ELECTRO INTERNATIONAL & ORS. Defendants

Through: Mr. M.K. Singh, Advocate for Mr.
Samir Chugh, Advocates for Airtel
(M-9810455716)
Mr. Akshay Goel, Mr. Shivam Narang
& Mr. Lalit Kashyap, Advocates
Mr. Shashi Shekhar Dixit, Adv. for
Airtel (M. 8896447704)
Ms. Deepika Kathuria, Adv. for D-8.
Ms Hetu Arora Sethi, ASC, GNCTD
with Insp Suneel Siddhu, Insp
Sanjeev Solanki, Insp Arundev
Nehra, Insp Bhanwar Singh, SI
Manoj, IFSO, Special Cell.
Mr. Rishabh Dev Mishra, Advocate
for Bharti Airtel Limited (M:
9818455555).

(23)

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WITH

CS (COMM) 95/2021 & I.A. 21025/2022, 6516/2023

THE HIMALAYA DRUG COMPANY & ORS. Plaintiffs

Through: Mr. Saif Khan Mr. Achuthan



Sreekumar, Mr. Prajjwal Kushwah
Ms. Imon Roy Mr. Achyut Tiwari
Ms. Kanupriya Chawla, Mr. Swastik
Bisarya Mr. Rohil Bansal Mr.
Shivang Sharma, Advs.

versus
ASHOK KUMAR & ORS.
Through:

..... Defendants

Mr. Moazzam Khan, Ms. Shweta
Sahu, Mr. Parva Khare, Ms.
Aishwarya Jain, Mr. Brijesh
Ujjainwal. Ms. Anvita Goel, Mr.
Prince Kumar, Advocates for Go
Daddy (M: 9987115749).

Mr. Moazzam Khan Advocate, Mr.
Alipak Banerjee Ms. Shweta Sahu,
Mr. Parva Khare, Mr. Brijesh
Ujjainwal, Ms. Anvita Goel, Mr.
Prince Kumar, Mr. Amrit Bhatia
Advs. (M. 9987115749)

Mr. Tushar Singh & Ms. Trisha
Patnaik, Advocates for D-25.

Mr. Surinder Singh, Advocate for
D-29 (M-9311325398)

Ms. Kruttika Vijay and Ms.
Aishwarya Kane, Advocates for D-17.
(M: 9910083144)

Mr. Akshay Goel, Mr. Shivam Narang
& Mr. Lalit Kashyap, Advocates
Ms Hetu Arora Sethi, ASC, GNCTD
with Insp Suneel Siddhu, Insp
Sanjeev Solanki, Insp Arundev
Nehra, Insp Bhanwar Singh, SI
Manoj, IFSO, Special Cell.

(24)

WITH

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CS (COMM) 700/2019 & I.As. 17945/2019, 1876/2020
XIAOMI TECHNOLOGY INDIA PRIVATE LIMITED
& ANR.

..... Plaintiff

Through: Mr. Peeyoosh Kalra, Mr. C.A.



Brijesh, Mr. Krisna Gambhir, Ms. Simranjot Kaur, Advocates (M:9899320646)
Mr. Ishith Arora, Adv. (M. 9654451996)

Versus

WWW.XIAOMI-INDIA.XYZ & ORS. Defendants
Through: Ms. Shikha Sarin & Mr. Paras Malhotra, Advs. (M: 9910485840)
Mr. Abhishek Parashar, In person. (M: 9319317578)
Mr. Manish Mohan, CGSC. (M: 9717906181)
Mr. Alipak Banerjee, Ms. Shweta Sahu, Mr. Parva Khare, Mr. Brijesh Ujjainwal Advocates for D-29 (M. 9987115749)
Ms. Yashika Kapoor and Mr. Parshant Arora, Advs. for VI.
Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell.

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WITH
CS(COMM) 250/2020 and I.A. 2285/2024

STAR INDIA PVT. LTD. & ANR. Plaintiffs
Through: Mr. Pravin Anand, Mr. Saif Khan & Mr. Rohil Bansal, Advs. (M-9079965359)

versus

OXIBUZZ.COM & ORS. Defendants
Through: Ms. Akshita Jain, Advocate for D-1 (M-9990526912).
Mr. Darpan Wadhwa, Sr. Advocate with Ms. Swati Agarwal, Ms. Ritika



Bansal & Mr. Vaarish Sawlani, Advs for D-3-4.

Mr. Mrinal Ojha, Mr. Debarshi Dutta, Mr. Anand Raja Adv, Ms. Tanta Chaudhry. Mr. Shivam Tiwari & Mr. Samyak Bilala Advs.

Mr. Anurag Ahluwalia, CGSC with Mr. Danish Faraz Khan, Mr. Abhigyan Siddhant and Mr. Rahul Sharma, Advocates for UOI (M-9999999045) with Mr. Tanmay Nirmal, Manager legal.

Ms Hetu Arora Sethi, ASC, GNCTD.

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WITH

CS (COMM) 255/2020

INDIAMART INTERMESH LIMITED

.... Plaintiff

Through: Mr. Sidharth Chopra, Mr. Nitin Sharma, Mr. Yatin Garg, Mr. Ranjeet Singh, Mr. Vivek Ayyagari, Mr. Angad Makkar, Mr. M. J. Sudarshan, Ms. Ramya Aggarwal and Mr. Sohrab Mann, Advocates.

Ms. Yashika Kapoor and Mr. Parshant Arora, Advocates for VI.

versus

MR. AKASH VERMA & ORS.

..... Defendants

Through: Mr. Neel Mason, Mr. Uday Singh Chopra, Mr. Saransh Saini and Mr. Ujjawal Bhargava for D-2. (M: 9399304251).

Mr. Rishi Kapoor & Ms. Yashika Kapoor, Advocates for D-3. (M:7011263450))

Ms. Meenakshi Dutta, Mr. Anupam Kumar Mishra & Mr. Gautam Harshwal, Advocates for D-4 & 7. (M: 9521151974)

Mr Ankit Rastogi and Mr Saransh



Saini, Advocates.

Mr. Saransh, Advocate for Ms. Nandita Rao, ASC (Crml.),GNCTD. (M: 9717417996)

Mr. Anupam Kumar Mishra and Ms. Keya Rawat, Advocates.

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates

Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell.

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AND

+ **CS (COMM) 324/2020 & I.As.6950/2020, 12588/2020, 11510/2021, 8854/2023**

MCDONALDS CORPORATION & ANR.

..... Plaintiffs

Through: Ms. Rima Majumdar, Ms. Shilpi Sinha and Mr. Aaditya Vats, Advocates.

versus

NATIONAL INTERNET EXCHANGE OF INDIA & ORS.

..... Defendants

Through: Mr. Shubhendu Anand, Mr. Akshat Kaushik, Mr. Piyush M. Dwivedi Advocate for D-1.

Mr. Vivek Jain & Mr. Aastha Tiwari, Ms. Tulasi Mukhi, Advocates for D-18 & 28 (M9811426480).

Mr. Kartik Bhalla, Adv. for ICICI Bank (M. 9818707178)

Mr. Jaydip Pati, Advocate for D-24.

Mr. Alipak Banerjee, Ms. Shweta Sahu, Mr. Parva Khare, Mr. Brijesh Ujjainwal for D-5, 2, 6 7, & 8 (M: 9987115749).

Mr. Ravi Prakash, CGSC with Mr. Sahonwlah Farmani Ali, Advocate for



D-35&36 (M-9469448888)
Mr. Santosh Kumar Rout, Ms Dharna Veragi, Mr. Pawan Kumar & Mr. Abhishek Chakraborty, Advocates for D-13 to 17, 22, 26, 27, 31)
Mr Rajiv Kapur & Mr Akshit Kapur, Mr Tushar Bagga, Advocates.
Mr Yashu Rustagi, Advocate for BOB.
Mr. Moazzam Khan, Mr. Alipak Banerjee, Ms. Shweta Sahu, Mr. Parva Khare, Mr. Brijesh Ujjainwal Ms. Anvita Goel Mr. Prince Kumar Mr. Amrit Bhatia Advs. for D-5 (M. 9987115749)
Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates
Mr. Tushar Singh & Ms. Trisha Patnaik, Advocates for D-25.
Mr. Rajat Katyal & Mr. Harsh Sinha, Adv. for Yes Bank.
Mr. Rishabh Dev Mishra, Advocate for Bharti Airtel Limited (M: 9818455555).
Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell.
Sh. V. K Gupta, Sh. Sunil Shukla & Ms. Kaushiki Kashyap Advocates for D-57 (M: 95822 06578).
Mr. Harsh Sinha, Advocate for Yes Bank.

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WITH

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CS (COMM) 424/2020 & I.A. 20247 /2022, O.A.85/2024
SHOPPERS STOP LIMITED Plaintiff

Through: Mr. Sagar Chandra, Ms. Shubhie



Wahi, Ms. Ankita Seth and Ms. Sanya Kapoor, Advocates.
(M:9810907412)

versus

M/S SHOPPERSTOP & ORS.

..... Defendants

Through:

Mr. P.S. Sudheer and Ms. Anne Mathew, Advs. for D-5.
(M:9891760039)

Mr. Moazzam Khan Advocate, Mr. Alipak Banerjee Advocate Ms. Shweta Sahu Advocate, Mr. Parva Khare Advocate, Mr. Brijesh Ujjainwal Advocate.

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates

Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell.

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WITH

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CS(COMM) 471/2020, I.As.9795/2020, 2961/2021, 2885/2022, 5509/2022, 15107/2022, 2939/2023, 10797/2023, 10798/2023, 22191/2023, 3236/2024,
PB FINTECH LIMITED

..... Plaintiff

Through:

Mr. Kapil Wadhwa and Ms. Vasanthi Hariharan, Advocates.

versus

POLICY BAZAR FINANCE & ORS.

..... Defendants

Through:

Mr. Darpan Wadhwa Sr. Advocate, Mr. Alipak Banerjee, Ms. Shweta Sahu, Mr. Parva Khare, Ms. Aishwarya Jain, Mr. Brijesh Ujjainwal Advocates for D-9.
(M:9987115749).

Mr. Shubhendu Anand, Mr. Akshat Kaushik, Mr. Piyush M. Dwivedi for



D-16 (M: 7827709253).
Mr. Rohit Rattu, Adv. D-27 (M. 9650875817).
Ms. Kruttika Vijay and Ms. Aishwarya Kane, Advocates for D-42
Mr Rajesh Kumar Gautam Adv, Mr Anant Gautam Adv, Mr R P Daida Adv, Mr Dinesh Sharma Adv, Ms Anani Achumi, Ms Shivani Sagar, Adv. for R-51 (M. 8860853124)
Sh. V. K Gupta, Sh. Sunil Shukla & Ms. Kaushiki Kashyap Advocates for D-57 (M: 95822 06578).
Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell

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WITH

CS (COMM) 399/2021 & I.A. 10855/2021

HINDUSTAN UNILEVER LIMITED

..... Plaintiff

Through: Mr. Sidharth Chopra, Mr. Nitin Sharma, Mr. Yatin Garg, Mr. Ranjeet Singh, Mr. Vivek Ayyagari, Mr. Angad Makkar, Mr. M. J. Sudarshan, Ms. Ramya Aggarwal and Mr. Sohrab Mann, Advocates.

versus

NITIN KUMAR SINGH & ORS.

..... Defendants

Through: Mr. Ankur Prakash, Ms. Simran Gill, Mr. Yudhishtir Bhardwaj, Mr. Dhananjay, Mr. Amod Bidhuri & Mr. Saquib Siddiqui, Advocates for D-1
Mr. Akshit Chaudhary, Advocate for D-5.
Mr. Ramnish Khanna, Adv. for D-7.
Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates



Mr. Bhagwan Swarup Shukla, CGSC
with Mr. Kamaldeep, Advocate for
UOI/D-18 & 19.

Mr. K.K. Singh, Advocate for D-27.

Mr. K.R. Sasiprabhu and Mr. Tushar
Bhardwaj, Advs for Reliance Jio.

Ms Hetu Arora Sethi, ASC, GNCTD
with Insp Suneel Siddhu, Insp
Sanjeev Solanki, Insp Arundev
Nehra, Insp Bhanwar Singh, SI
Manoj, IFSO, Special Cell.

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WITH

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CS (COMM) 524/2021 & I.A. 13715/2021, 4506/2022

KAMDHENU LIMITED

..... Plaintiff

Through: Mr. Nikhil Sonker, Advocate.
(M:7726021194)

Mr. Sudarshan Kumar Bansal & Mr.
Arpit Dudeja, Advs. (M.
9810132015)

versus

RAGHUNATH VIRDHARAM BISHNOI AND ORS. Defendants

Through: Mr. Rishabh Gupta and Mr. Abhishek
Kumar Singh, Advocates.

Mr. Harish Vaidyanathan Shankar,
CGSC, with Mr. Srish Kumar
Mishra, Mr. Alexander Mathai
Paikaday, and Mr. Krishnan V.,
Advocates (M: 9810788606).

Mr. Lakshy Aggarwal, Advocate for
D-3.

Mr. Neel Mason, Mr. Vihan Dang, and
Ms. Aditi Umopathy, Advocates

Mr. Rishi Kapoor and Mr. Satish Rai,
Advocates for D-3. (M:8368148214)

Mr. Alipak Banerjee, Ms. Shweta
Sahu, Mr. Parva Khare, Mr. Brijesh
Ujjainwal Advocates for D-8.
(M:9987115749)



Mr. K.G. Gopalakrishnan and Ms. Nisha Mohandas, Advocates for D-7. (M:8800556341)

Mr. Vihan Dang, Ms. Aditi Umapathy and Mr. Parva Khare, Advocates for D-10 (M-99101983636)

Mr. Alipak Banjerjee, Ms. Pava Khare & Ms. Shweta Sahu Advs for D-8.

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates

Mr. Sudarshan Kumar Bansal and Mr. Nikhil Sonker, Advocates.

Mr. K.R. Sasiprabhu and Mr. Tushar Bhardwaj, Advs. for Reliance Jio.

Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell.

Ms. Yashika Kapoor and Mr. Parshant Arora, Advocates for VI.

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WITH

+ **CS(COMM) 12/2022, I.As.263/2022 & 20922/2022, 33262/2024**
NEW BALANCE ATHLETICS INC Plaintiff

Through: Mr. Dushyant Mahant, Mr. Urfee Roomi and Mr. Ayush Dixit, Advocates (M: 7011629381).

versus

NBSTORESININDIA.IN & ORS. Defendant

Through: Mr. Sandeep Kumar Mahapatra, Adv, CGSC; Mr. Tribhuvan, Adv for D-15 (M. 9811472444)

Mr. Apoorv Kurup, CGSC; Ms. Nidhi Mittal; Ms. Muskaan Gupta, Advs. for D-16 (M. 8826584325)

Mr Naveen Kumar Jain, Adv. D-17 (M. 9971759700).

Mr Shivam Narang, Advocate for



D-26

Ms Hetu Arora Sethi, ASC, GNCTD
with Insp Suneel Siddhu, Insp
Sanjeev Solanki, Insp Arundev
Nehra, Insp Bhanwar Singh, SI
Manoj, IFSO, Special Cell
Mr. Akshay Goel, Ms. Vishali Nahar,
Mr. Paras Arora, Advs. for D-13 (M.
98117 83019)

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WITH

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CS (COMM) 26/2022 & I.As.612-13/2022, 954/2022

HT MEDIA LTD

..... Plaintiff

Through: Mr. Sidharth Chopra, Mr. Nitin
Sharma, Mr. Yatin Garg, Mr. Ranjeet
Singh, Mr. Vivek Ayyagari, Mr.
Angad Makkar, Mr. M. J. Sudarshan,
Ms. Ramya Aggarwal and Mr. Sohrab
Mann, Advocates. (M:8017571175)

versus

POOJA SHARMA & ORS.

..... Defendants

Through: Mr Firoz Iqbal Khan, Mohd Shad
Advocate, Advocates for D-4 (M.
(8010352077)
Mr. Rishabh Dev Mishra, Advocate
for Bharti Airtel Limited
Mr. Alipak Banerjee, Ms. Shweta
Sahu, Mr. Parva Khare, Mr. Brijesh
Ujjainwal Advocates for D-19.
(M:9987115749)
Mr Anand Kumar Shukla, Adv.
Mr. Vihan Dang, Ms. Aditi Umapathy
and Mr. Parva Khare, Advocates for
D-20. (M:9911983636).
Mr. Akshay Goel, Mr. Shivam Narang
& Mr. Lalit Kashyap, Advocates
Mr. Neel Mason, Mr. Vihan Dang,
and Ms. Aditi Umapathy, Advocates
Mr. M.K. Singh, Advocate for Mr.



Samir Chugh, Advocate for Airtel.
Ms Hetu Arora Sethi, ASC, GNCTD
with Insp Suneel Siddhu, Insp
Sanjeev Solanki, Insp Arundev
Nehra, Insp Bhanwar Singh, SI
Manoj, IFSO, Special Cell.

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WITH

+ **CS (COMM) 35/2022 & I.As.819/2022, 3168/2022, 4738/2022,
8767/2022**

KAJARIA CERAMICS LIMITED

..... Plaintiff

Through: Ms. Rima Majumdar, Mr. Aditya Vats
and Ms. Shilpi Sinha, Advocates.
(M:9818202368)

versus

GODADDY.COM LLC & ORS.

..... Defendant

Through: Mr. Alipak Banerjee, Ms. Shweta
Sahu, Mr. Parva Khare, Mr. Brijesh
Ujjainwal Advocates for D-1.
(M:9987115749)

Ms Hetu Arora Sethi, ASC, GNCTD
with Insp Suneel Siddhu, Insp
Sanjeev Solanki, Insp Arundev
Nehra, Insp Bhanwar Singh, SI
Manoj, IFSO, Special Cell.

Mr. Sandhya Chawla, Adv. for D-2.

Mr. Rishabh Dev Mishra, Advocate
for Bharti Airtel.

Mr. Akshay Goel, Mr. Shivam Narang
& Mr. Lalit Kashyap, Advocates

Mr. Lakshy Aggarwal, Adv. for d-4

Ms. Kirti Bhardwaj, Adv. for D-5(b).

Mr. M.K. Singh, Advocate for Mr.
Samir, Advocate (M-9810455716)

Mr. Santosh Kr. Rout, Ms. Dharna
Veragi, Mr. Pawan Kumar & Mr.
Abhishek Chakraborty, Advocates for
D-6.

Ms. Yashika Kapoor and Mr.



Parshant Arora, Advocates for VI.

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WITH

CS (COMM) 233/2022 & I.As. 5780-81/2022

BAJAJ FINACE LTD & ANR.

..... Plaintiffs

Through: Mr. Sidharth Chopra, Mr. Nitin Sharma, Mr. Yatin Garg, Mr. Ranjeet Singh, Mr. Vivek Ayyagari, Mr. Angad Makkar, Mr. M. J. Sudarshan, Ms. Ramya Aggarwal and Mr. Sohrab Mann, Advocates.

versus

NIKO DAS & ANR.

..... Defendants

Through: Mr. Vihan Dang, Ms. Aditi Umapathy and Mr. Parva Khare, Advocates for D-3.

Mr Prashant Prakash, Mr. Varun Pathak, Ms. Ameer Rana, and Mr. Vishesh Sharma, Advocates for D-4 (M: 9910014062).

Mr. Lakshy Aggarwal, Advocate for D-7.

Mr. Rishabh Dev Mishra, Advocate for Bharti Airtel Limited.

Mr. Neel Mason, Mr. V. Dang & Ms. Aditi, Advocates for D-3. (M:9971586598)

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates

Mr. M.K. Singh, Advocate for Mr. Samir Chugh, Advocate for Airtel.

Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell.

Ms. Yashika Kapoor and Mr. Parshant Arora, Advocates for VI.

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WITH



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CS (COMM) 275/2022 & I.As. 6535-36/2022
HINDUSTAN UNILEVER LTD & ANR. Plaintiffs

Through: Mr. Sidharth Chopra, Mr. Nitin Sharma, Mr. Yatin Garg, Mr. Ranjeet Singh, Mr. Vivek Ayyagari, Mr. Angad Makkar, Mr. M. J. Sudarshan, Ms. Ramya Aggarwal and Mr. Sohrab Mann, Advocates.

versus

UNILEVERR1.IN & ORS. Defendants

Through: Mr. Rishabh Dev Mishra, Advocate for Bharti Airtel Limited.
Mr. Rahul Chauhan, Ms. Aishwarya Mishra Advocates for D-21.
Ms. Asiya Khan, Advocate for D-25
Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates
Mr. M.K. Singh, Advocate for Mr. Samir Chugh, Advocate for Airtel.
Mr Chandrashekhar Chakalabbi, Ms Aishwarya Hiremath and Varnik Kundaliya, Advocates for D-20 (M:9481929037)
Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell.

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WITH

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CS (COMM) 364/2022 & I.As. 8518-20/2022, 12855/2022
AMAZON SELLER SERVICES PRIVATE LIMITED
& ANR. Plaintiffs

Through: Mr. Sidharth Chopra, Mr. Nitin Sharma, Mr. Yatin Garg, Mr. Ranjeet Singh, Mr. Vivek Ayyagari, Mr. Angad Makkar, Mr. M. J. Sudarshan, Ms. Ramya Aggarwal and Mr. Sohrab Mann, Advocates.



Mr. Mrinal Ojha, Mr. Debarshi Dutta,
Mr. Anand Raja Adv, Ms. Tanta
Chaudhry. Mr. Shivam Tiwari & Mr.
Samyak Bilala Advs. for D-8.

versus
AMAZONBUYS.IN & ORS.

..... Defendants

Through:

Mr. Vineet Dhanda CGSC for UOI
(M: 9811013810).

Mr. Raghav Awasthi, Advocate for
D-5.

Mr. Navneet Mishra, Advocate for
Ms. Ritu Mishra Advocate for D-6
(M: 9318374047).

Mr. Prashant Prakash, Advocate for
D-7.

Ms Yukti Gupta, Advocate for HDFC
Bank

Ms. Mrinal Ojha, Mr. Debarshi Dutta
& Mr. Aayush Kevlani, Advocates for
D-8 (M-9167094381)

Mr. Shashi Shekhar Dixit, Adv. for
D-10.

Mr. Vineet Dhanda, CGSC with Mr.
Abhishek Singh, Advocate for
UOI/D-18 & 19.

Mr. Harshal Arora, Advocate for D-5.
(M:9711986759)

Mr. Varun Pathak, Ms. Ameer Rana,
and Mr. Vishesh Sharma, Advocates
for D-4.

Mr. Akshay Goel, Mr. Shivam Narang
& Mr. Lalit Kashyap, Advocates

Mr. M.K. Singh, Advocate for Mr.
Samir Chugh, Advocate for Airtel.

Ms Hetu Arora Sethi, ASC, GNCTD
with Insp Suneel Siddhu, Insp
Sanjeev Solanki, Insp Arundev
Nehra, Insp Bhanwar Singh, SI



Manoj, IFSO, Special Cell.
Ms Ritu Mishra, Advocate for D-6
Canara Bank (M- 9873796792)

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WITH

+ CS (COMM) 303/2022, I.As.7302/2022, 7307/2022, 17365/2022,
19451/2022, 21036/2022, 169/2023, 1932/2023, 1933/2023,
3319/2023, 7338/2023, 8120/2023, 11597/2023, 13276/2023,
17896/2023, 24159/2023, 720/2024, 3785/2024

BURGER KING CORPORATION

..... Plaintiff

Through:

Mr. Mukul Kochhar, Advocate.

Ms. Meenakshi Ogra, Mr. Tarun
Khurana, Mr. Rishi Vohra & Ms
Chhavi Panday, Advs.
(M:7291005464)

Mr. Harish Vaidyanathan Shankar,
CGSC, with Mr. Srish Kumar
Mishra, Mr. Alexander Mathai
Paikaday, and Mr. Krishnan V.,
Advocates (M: 9810788606).

Mr. Raunaq Kamath and Mr. Sauhard
Alung, Advocates. (M: 9425341404)

Mr Rajesh Kumar Gautam, Mr Anant
Gautam, Mr R P Daida, Mr Dinesh
Sharma, Ms Anani Achumi, Ms
Shivani Sagar, Advocates for R-11
(M. 8860853124)

Mr. Yashu Rustagi, Adv for Indian
Bank (M. 8882149812)

Mr. Kumar Vishwjeet, Adv. for D-15
(M. 9718909886)

Mr. Sandeep Kumar Mahapatra,
CGSC, Mr. Tribhuvan, Advs. for D-15

Mr D.C. Tripathi, Advocate for D-19.

Mr. Ramesh Kumar Mahaliyan, Adv.
for D-20 (M. 8275092500)

Mr Amit Mahaliyan, Advocate

Mr. Alipak Banerjee, Ms. Shweta
Sahu, Mr. Parva Khare, Mr. Brijesh



Ujjainwal Advocates for D-16 (M.
9987115749)

Versus

SWAPNIL PATIL & ORS.

..... Defendants

Through:

Mr. Harish Vaidyanathan Shankar,
CGSC with Mr. Srish Kumar Mishra,
Mr. Sagar Mehlawat Alexander
Mathai Paikaday, Advocates.

Mr. Shashi Shekhar Dixit, Advocate
(M. 9818455555)

Mr Amit Mahaliyan, Advocate for
Bank of Maharashtra.
(M:9899491980)

Ms. Yashika Kapoor and Mr.
Prashant Arora, Advocates for D-14.

Mr. Alipak Banerjee, Mr. Parva
Khare, Mr. Brijesh Ujjainwal
Advocates for D-16 (M:9987115749).

Ms Hetu Arora Sethi, ASC, GNCTD
with Insp Suneel Siddhu, Insp
Sanjeev Solanki, Insp Arundev
Nehra, Insp Bhanwar Singh, SI
Manoj, IFSO, Special Cell

Ms. Shivani Shah, Mr. Amandeep
Singh, Ms. Amrita Rana, Mr. Vinay
Ranjan, Mr. Manu Pratap Singh,
Advs for D-20 (M: 9005669985).

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WITH

+ **CS (COMM) 389/2022 & I.As. 9069/2022, 12578/2022**

THE CAPITAL GROUP COMPANIES, INC

..... Plaintiffs

Through:

Mr. Anirudh Bakhru, Ms. Neeharika
Chauhan, Mr. Naqeeb Nawab, Ms.
Sejal Tayal, Ms. Pragya Choudhary,
Advs.

versus

ASHOK KUMAR & ORS.

..... Defendants

Through:

Ms. Nidhi Raman, CGSC with Mr.
Sachin Dubey, Mr. Debarchan De,



Adv for D-4 & 5.

Ms Hetu Arora Sethi, ASC, GNCTD
with Insp Suneel Siddhu, Insp
Sanjeev Solanki, Insp Arundev
Nehra, Insp Bhanwar Singh, SI
Manoj, IFSO, Special Cell

Mr. Alipak Banerjee, Ms. Shweta
Sahu, Mr. Parva Khare, Mr. Brijesh
Ujjainwal for D-12 (M: 9987115749)
Mr. Prashant Prakash, Advocate for
D-19.

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WITH

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CS (COMM) 113/2023 & I.As. 4200/2023, 21659/2023

INDIAN FARMERS FERTILISER COOPERATIVE Plaintiff

Through: Mr. Abhishek Singh, Mr. J. Amal
Anand, Mr. Elvin Joshy, Mr. Vikram
Singh Dalal, Mr. Shashwat Tyagi,
Ms. Alisha Sharma, Advocates.

Versus

REGISTRANT OF IFFCOFRANCHISE.COM & ORS .. Defendants

Through: Mr. Rajshekhar Rao Sr. Adv with
Ms. Tine Abraham, Ms. Shivani
Rawat, Mr. Mohanakrishna C., Mr.
Abhi Udai Singh, Mr. Harshil
Wason, Advocates for D-33. (M:
8054452858)

Mr Varun Pathak, Mr Shyamal Anand,
Mr. Thejesh Rajendran, Mr Tejpal
Singh Rathore, Adv. for D-34

Mr Nitinjya Chaudhry, Sr Panel
Counsel with Mr Rahul Mourya,
Adv. for D-35 & 36 (M:
9810103680).

Mr. Susmit Pushkar, Adv., Mr. Anchit
Oswal, Adv., Mr. Gaurav Sharma,
Adv., Ms. Naina Agarwal, Adv. for
D-38.



Mr. Ramesh Babu with Ms. Manisha Singh and Ms. Jagriti Bharti, for Advs. D-39 (M. 9873922734)

Ms Hetu Arora Sethi, ASC, GNCTD with Insp Suneel Siddhu, Insp Sanjeev Solanki, Insp Arundev Nehra, Insp Bhanwar Singh, SI Manoj, IFSO, Special Cell.

Mr. Nitinjya Chaudhry, Senior Panel Counsel with Mr. Rahul Mourya Advs. for D-35

Ms. Jagriti Bharti on behalf of Mr. Ramesh Babu, Adv. for RBI.

Mr. Mrinal Ojha, Mr. Debarshi Dutta, Ms. Tanya Chaudhry, Mr. Rishabh Agarwal, Advs. for Godaddy.

(41)

AND

+

CS (COMM) 610/2023 & I.A. 16723/2023, 647/2024

CRESSET CAPITAL MANAGEMENT LLC & ANR. Plaintiffs

Through: Mr. Sourabh Rath & Mr. Vibhore Yadav, Advs. (M: 9811153629)

versus

REGISTRANT OF WWW.CRESSETCAPITAL.IN ,

WWW.CRESSETINDIALIVE.LIVE & ORS. Defendants

Through: Mr. Mrinal Ojha, Mr. Debarshi Dutta, Mr. Anand Raja Adv, Ms. Tanta Chaudhry. Mr. Shivam Tiwari & Mr. Samyak Bilala Advs. for D-6. (M:9990952258)

Mr. Harish Vaidyanathan Shankar, CGSC, with Mr. Srish Kumar Mishra, Mr. Alexander Mathai Paikaday, and Mr. Krishnan V., Advocates (M: 9810788606).

Mr. Harish Vaidyanathan Shankar, CGSC with Mr. Srish Kumar Mishra, Mr. Sagar Mehlat Alexander



Mathai Paikaday, Advocates.
Ms Hetu Arora Sethi, ASC, GNCTD
with Insp Suneel Siddhu, Insp
Sanjeev Solanki, Insp Arundev
Nehra, Insp Bhanwar Singh, SI
Manoj, IFSO, Special Cell.

CORAM:
JUSTICE PRATHIBA M. SINGH

ORDER
% **23.08.2024**

1. This hearing has been done through hybrid mode.
2. The Hon'ble Bench will not assemble today as the Hon'ble Judge is participating in 2nd India-Singapore Judicial Roundtable in Supreme Court of India.
3. List on 8th October, 2024.
4. List *CS (COMM) 176/2021* and *CS(COMM) 12/2022* on 3rd September, 2024 and 8th October, 2024.

BY ORDER

COURT MASTER

AUGUST 23, 2024
MR